

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. NO. 2291/93

New Delhi this the 12th Day of November, 1993.

Hon'ble Sh. J.P. Sharma, Member(J)
Hon'ble Sh. B.N. Dhoundiyal, Member(A)

Sh. Nanak Chand
son of Sh. Siri Ram
R/O 652/2/21-V,
Patel Nagar,
Gurgaon. (Haryana)

... Petitioner

(By Advocate Sh. P.M. Ahlawat)

versus

1. Union of India
through The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Chief Personnel Officer,
Northern Railway,
Baroda House,
New Delhi.

... Respondents

Order(Oral)
(Delivered by Hon'ble Sh. J.P. Sharma, Member(J).)

The applicant Sh. Nanak Chand has assailed the orders dt. 1.10.93 & 8.10.93 regarding his seniority alleging that the same has not been correctly shown in the Electric Branch.

At the time for hearing on admission, the learned counsel for the applicant stated at the Bar that the relief prayed for in the application has since been allowed to him by the department itself. Therefore, he is not pressing this application. Accordingly, the O.A. is, therefore, dismissed as infructuous.

No costs.

B.N.Dhundiyal
(B.N. DHUNDIYAL)
MEMBER(A)

J.P. Sharma
(J.P. SHARMA)
MEMBER(J)

/vv/